

श्री राजीव रंजन-1  
प्रति 14.12.23

## Declaration of Assets and Liabilities

(13)

Year 2022-23

I, Chandan Kumar, son of Shri Ram Uday Choudhary, aged 34 years, belonging to Bihar Legislative Assembly Secretariat Administrative Cadre service presently working as Section Officer, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)
(i)	Cash	Rs. 45,000/-	Rs. 50,000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 2,50,000/-	Rs. 2,00,000/-
(iii)	Bonds, Debentures and Shares in companies		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs 53372	Rs 26400
(v)	Motor Vehicles (details of make, etc.)		Urban Cruiser, White colour, Current value-1300000
(vi)	Jewellery (give details of weight and value)	60gms gold, 100gms silver	200 gms gold, 200gms silver -
(vii)	Other assets, such as values of claims / interests		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 <sup>th</sup> Feb. 2021.
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and	-	-

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	helicopters)		
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BTOPK6412N	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YY)

Class/Group :-  (A/B/C)

Cader :-

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna  
Date: 14/02/2023

Signature Chandan Kumar  
Name of Employee: CHANDAN KUMAR  
Designation: SECTION OFFICER  
Department: Bihar Vidahn Sabha Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Chandan Kumar